

(c) the manner in which it is proposed to meet the short fall of power in the State?

THE MINISTER OF POWER (SHRI P.R. KUMARA-

MANGALAM): (a) The figures for installed generating capacity as on 31st March, 1998, and the actual power generation in all power stations located in Gujarat State, in the last three years are given below:

Category	Installed Capacity	Generating (MW)	Total	Energy 95-96	Generation (MU)	
					State/	Central
					Private	Sector
Thermal	6010	1292	7302	30715	31815	36301
Nuclear	—	440	440	2251	3147	2119
Hydro	487	—	487	738	840	1291
Total	6497	1732	8229	33706	35802	39711

Gujarat's share of power in Central sector stations in the western region is 1290 MW plus 29.5% (198 MW during peak period and 169 MW during off-peak period) out of the unallocated quota in central sector stations in Western Region.

(b) The peak demand of Gujarat State during 1997-98 was 6367 MW against which 5961 MW was met. There was a shortfall of 6.4%

(c) In order to meet the shortage, the Government of Gujarat has planned to add 916 MW new generating capacity during 1998-99. Besides its existing share from Central sector power stations in the Western region, Gujarat has been allocated 60 MW power from central power stations in the eastern region. Assistance is also being provided from the northern region as and when required.

Doordarshan Kendra at Chandigarh

2916. SHRI SATYA PAL JAIN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to set up a Doordarshan Kendra at Chandigarh;

(b) if so, the details thereof and the time by which a decision is likely to be taken;

(c) whether the Government propose to consider the starting of the Kendra from the building of AIR in Chandigarh till a regular TV Centre starts from there; and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ): (a) and (b) Yes, Sir. Civil works have already commenced.

(c) No, Sir.

(d) Does not arise.

Sanctuary in Kandhamala District of Orissa

2917. SHRI PADMA NAVA BEHERA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether there is any proposal submitted by the Government of Orissa for the sanction of a sanctuary in Kandhamala district;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) No, Sir.

(b) and (c) Does not arise.

Apprentices Act

2918. SHRI MADHAV RAO PATIL : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the State Government of Maharashtra has submitted any request to transfer the responsibility of implementation of Apprentices Act in respect of +2 vocational courses to the State Government;

(b) if so, the details thereof;

(c) the duration of the pendency of the request; and

(d) the time by which a decision is likely to be taken thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI): (a) Yes, Sir.

(b) to (d) In pursuance of the recommendation of 27th meeting of Central Apprenticeship Council (CAC) held on 17.12.1996, a Working Group has been constituted to suggest changes in the Apprentices Act, 1961 and rules framed thereunder in the light of new economic policy, in respect of

graduate engineer, technician and technician (vocational) apprentices. The Working Group constituted is looking into the various aspects of the scheme in respect of graduate engineer, technician and technician (vocational) apprentices as per the terms of reference and guidelines suggested to the Working Group.

Loss to Kandla Port

2919. SHRI NARESH PUGLIA:

DR. SANJAY SINH:

SHRI RAMCHANDRA VEERAPPA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government have estimated loss suffered to Kandla Port due to recent cyclone in Gujarat;

(b) if so, the details thereof and the details of equipments damaged and the number of persons who lost their lives in the mishap;

(c) whether the Government have formulated any action plan to resume operations at Kandla Port; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN) : (a) and (b) Yes, Sir. The total loss to the Port's infrastructural facilities due to cyclone have been estimated at Rs. 132.25 crores. Loss of operational income during the period from 9th June to 24th June, 1998 (till partial restoration of port

operations) is about Rs. 6.00 crores. The Port's civil, mechanical and electrical structures suffered severe damages. Five Wharf Cranes and the Marine Unloader sustained severe damages. Five Port employees lost their lives in the mishap.

(c) and (d) Yes, Sir. Port operations have been resumed. The crude and POL handling have commenced during the 3rd week of June and the General cargo operations have commenced from 24th June, 1998. The Port has drawn up an action plan for restoration of various port facilities.

Telecom Facility in North-Eastern States

2920. SHRI BHIM DAHAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government had decided in October, 1996 to give full coverage of North-Eastern States through telecommunication media;

(b) if so, the extent to which these States have so far been covered; and

(c) the time by which the remaining areas in these States are likely to be covered?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Yes, Sir.

(b) and (c) Extent to which the North Eastern States have been covered with telecommunication media is furnished in the Statement attached. Full coverage of telecommunication media is planned by the end of the 9th Five Year Plan.

Statement

*Extent of coverage of telecommunication facility in north eastern states
status of telecom facilities in north east region (State/Circle-wise) as on 31-05-98*

Sl. No.	Item	AP	MNP	MEG	MZR	NLD	TRP	Total NE Circle	ASSAM	Total NE Region
1	2	3	4	5	6	7	8	9	10	11
1.	Telephone Exchs.	72	30	45	41	35	50	273	319	592
2.	Telephone Connections	15678	18097	24214	20524	14650	25832	118995	164152	283147
3.	Villages with Telephone facility (out of)	557	592	842	575	516	547	3629	10524	14153
4.	STD Coverage	(3599)	(2394)	(5629)	(770)	(1192)	(862)	(14446)	(22224)	(36670)
	(i) Distt. Headquarters	13	8	7	3	7	4	42	23	65
	(out of)	(13)	(8)	(7)	(3)	(7)	(4)	(42)	(23)	(65)
	(ii) Sub-Divisional Hqrs.	18	13	15	9	5	11	71	48	119
	(out of)	(28)	(30)	(15)	(9)	(22)	(11)	(115)	(48)	(163)

AP — Arunachal Pradesh MZR — Mizoram
MNP — Manipur NLD — Nagaland
MEG — Meghalaya TRP — Tripura